## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI



T.C.P No. 877/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.11.2017

NAME OF THE PARTIES:

TNM Metal Pvt Ltd

V/s.

Neosym Industry Ltd

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE

Ranner sherehawat- for corpuse Dosge Delfor.
Anil Vishnoi for Op. Geditor Andly

## **ORDER**

## TCP No.877/ I&BP/NCLT/MB/MAH/2017

At request of the parties, time for reporting settlement has been extended until next date of hearing.

List this matter on 11.12.2017.

Sd/-

V. NALLASENAPATHY Member(Technical)

B. S. V. PRAKASH KUMAR Member (Judicial)